

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 9886/2016

STATE OF UP & ORS.

Appellant(s)

VERSUS

Z.U. ANSARI & ANR.

Respondent(s)

([TO GO BEFORE THREE HON'BLE JUDGES]
IA No. 2/2015 - STAY APPLICATION)

WITH C.A. No. 7311/2019
(IA No. 46010/2021 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 31-07-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s)

Mr. Abhishek Vikas, AOR
Mr. Anshuman Shrivastava, Adv.
Mr. Abhijeet Shrivastava, Adv.
Mr. Abhishek Sharma, Adv.
Mr. Ieeshan Sharma, Adv.
Ms. Padmaja Sharma, Adv.
Mr. Keshav, Adv.
Ms. Zainab Utsav Khan, Adv.
Mr. Utsav Madan, Adv.
Ms. Shubhangi Tiwari, Adv.

Mr. Tanmaya Agarwal, AOR
Mr. Shwetank Sailakwal, Adv.
Mr. Wrick Chatterjee, Adv.
Mrs. Aditi Agarwal, Adv.
Mr. Vinayak Mohan, Adv.

For Respondent(s)

Mr. Neeraj Kumar Jain, Sr. Adv.
Mr. Sanjay Singh, Adv.
Mr. Siddharth Jain, Adv.
Mr. Aniket Jain, Adv.
Mr. Vidyut Kayarkar, Adv.
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Mr. Saurabh Mishra, A.A.G.
Ms. Mrinal Gopal Elker, AOR
Mr. Saurabh Singh, Adv.

Mr. Anmol Chandan, Adv.
Mr. Digvijay Dam, Adv.
Mr. Rajat Nair, Adv.
Ms. Sansriti Pathak, Adv.
Dr. N.Visakamurthy, AOR
Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

We appoint Advocate-on-Record for the appellants and
Advocate-on-Record for the first respondent in Civil
Appeal No.9886/2016 as the Nodal Officers who will file a
common compilation of documents as well as the case law.

We permit the parties to file the submissions in
brief, limited to 7 pages.

List for hearing on 17th October, 2024.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER